NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 12/BB/ 17	-	Admission	Rule-6 of I&B	Rejeev Shetty Vs Skyline Construction & Housing Pvt. Ltd.

NAME (IN CAPITAL) SL. NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

ASHUH KRUPAKAR

998-667-0997

RATEEN SHETTY
OPERATIONAL CREDITOR

Rahul M +91-9538003963

For Kumasi Kumasi Advocatel

Respondant

Counsel for petitioner is present. He has filed memo to show that petitioner has complied Rule 6(2) of the I&B Rules, 2016. M/s. Kumar & Kumar, Advocates have filed vakalat for R-2. Counsel undertakes to file vakalat for R-1 also. For filing objections and also for filing vakalat for R-1, list it on 20.07.2017.

MEMBER (J)

MEMBER (T)